

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Original Application No.200/00534/2019**

Jabalpur, this Wednesday, the 15<sup>th</sup> day of January, 2020

**HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER**

1. Bhudev Singh, Late Shri Rajbir Singh, Age 48 Years, Designation – Superintendent, Address – CGST & Central Excise, Block-B, Paryavas Bhawan, Administrative Area, Arera Hills, Bhopal 462011 (MP).
2. N P Shah, Shri Mishri Lal Shah, Age 58 years, Designation – Superintendent, Address – CGST & Central Excise, Block-B, Paryavas Bhawan, Administrative Area, Arera Hills, Bhopal 462011 (MP).
3. Dinesh Singh, S/o Shri Devi Vatsa Singh, Age – 52, Designation – Superintendent, Address – CGST & Central Excise, GST Bhawan, 35-C, Administrative Area, Arera Hills, Bhopal 462011 (MP).
4. Smt. Sangeeta Kanaujia, Superintendent, W/o Shri V K Kanaujia, Age – 50 years, Occupation– Superintendent, Address – CGST & Central Excise, Block-B, Paryavas Bhawan, Administrative Area, Arera Hills, Bhopal 462011 (MP).
5. D M Wadhawan, S/o Late Shri D P Wadhawan, Age-52, Designation Sr. Intelligence Officer, Address – DGGI (ZU), Chinar Incube, Hoshangabad Road, Bhopal.
6. Manish Thakur, S/o Shri Laxmichand Thakur, Age 48 Years, Designation Sr. Intelligence Officer, Address – DGGI (ZU), Chinar Incube, Hoshangabad Road, Bhopal.
7. A U Chhapparghare, Late Shri Umaji B Chhapparghare, Age 55 years, Designation – Superintendent, Address – CGST & Central Excise, Block-B, Paryavas Bhawan, Administrative Area, Arera Hills, Bhopal 462011 (MP).

8. U K Choubey, S/o Late Shri I N Choubey, Age 58 years, Designation – Superintendent, Address – CGST & Central Excise, Block-B, Paryavas Bhawan, Administrative Area, Arera Hills, Bhopal 462011 (MP).
9. Sudhir Kumar Chandravanshi, S/o Late Shri M L Chandravanshi, Age – 57 years, Occupation – Superintendent, Address – CGST & Central Excise, Block-B, Paryavas Bhawan, Administrative Area, Arera Hills, Bhopal 462011 (MP).
10. Madan Kumar Shakya, S/o Late Shri Lachhi Ram Shakya, Age – 55 years, Occupation– Superintendent, Address – CGST & Central Excise, Block-B, Paryavas Bhawan, Administrative Area, Arera Hills, Bhopal 462011 (MP).
11. Smt Jayanthi Balsubramanian Iyer, W/o Shri B R Iyer, Age – 59 years, Occupation– Superintendent, Address – CGST & Central Excise, Block-B, Paryavas Bhawan, Administrative Area, Arera Hills, Bhopal 462011 (MP).
12. Jayant Bhagwat, S/o Shri Murlidhar Bhagwat, Age – 49 years, Occupation– Superintendent, Address – CGST & Central Excise, GST Bhawan, 35-C, Administrative Area, Arera Hills, Bhopal 462011 (MP).
13. Lalit Kumar, S/o Shri Musafir Ram, Age 52 years, Occupation– Superintendent, Address – CGST & Central Excise, Block-B, Paryavas Bhawan, Administrative Area, Arera Hills, Bhopal 462011 (MP).
14. Aditya Sharma, S/o Shri D P Sharma, Age – 50 years, Occupation– Superintendent, Address – CGST & Central Excise, GST Bhawan, 35-C, Administrative Area, Arera Hills, Bhopal 462011 (MP).
15. Manojuman T J, S/o Late Shri T G John, Age – 53, Designation – Superintendent, Address – CGST & Central Excise, GST Bhawan, 35-C, Administrative Area, Arera Hills, Bhopal 462011 (MP).
16. Trilok Singh, S/o Late Shri Beni Prasad, Age – 57 years, Designation – Superintendent, Address – CGST & Central

Excise, GST Bhawan, 35-C, Administrative Area, Arera Hills, Bhopal 462011 (MP).

17. Joel David Asra, S/o Shri David Asra, Age 55 years, Designation – Superintendent, Address – CGST & Central Excise, GST Bhawan, 35-C, Administrative Area, Arera Hills, Bhopal 462011 (MP).

18. Shushil Kumar Jain, S/o Late Shri Kundan Lal Jain, Age 56 Years, Designation – Superintendent, Address – CGST & Central Excise, GST Bhawan, 35-C, Administrative Area, Arera Hills, Bhopal 462011 (MP).

19. Raghvendra Acharya, S/o Late Shri K Shitish Chandra Acharya, Age 52 years, Designation – Superintendent, Address – CGST & Central Excise, GST Bhawan, 35-C, Administrative Area, Arera Hills, Bhopal 462011 (MP)..

20. Anil Bhokare, S/o Late N V Bhokare, Age 50 years, Designation – Superintendent, Address – CGST & Central Excise, GST Bhawan, 35-C, Administrative Area, Arera Hills, Bhopal 462011 (MP).

21. Awadhesh Kumar Singh, S/o Shri Ram Manohar Singh, Age 59 Years, Designation – Superintendent, Address – CGST & Central Excise, GST Bhawan, 35-C, Administrative Area, Arera Hills, Bhopal 462011 (MP) **-Applicants**

**(By Advocate – Shri Amardeep Gupta)**

**V e r s u s**

1. The Chairman, Central Board of Indirect Taxes and Customs (Previously known as Central Board of Excise and Customs), North Block, New Delhi 110001.

2. The Chief Commissioner, CGST, Central Excise & Customs, (Previously known as Central Excise, Customs and Service Tax), 35-G, Administrative Area, Arera Hills, New GST Bhawan, Mother Teresa Road, Bhopal (M.P) 462001.

3. The Principal Commissioner, CGST, Central Excise & Customs, (Previously known as Central Excise, Customs and

Service Tax), 35-G, Administrative Area, Arera Hills, New GST Bhawan, Mother Teresa Road, Bhopal (M.P) 462001.

4. The Principal Commissioner (Audit) CGST, Central Excise & Customs, (Previously known as Central Excise, Customs and Service Tax), 35-G, Administrative Area, Arera Hills, New GST Bhawan, Mother Teresa Road, Bhopal (M.P) 462001.

**-Respondents**

**(By Advocate – Shri Himanshu Shrivastava)**

**O R D E R (O R A L)**

**By Navin Tandon, AM.**

This Original Application was filed praying for the following reliefs:

**“8. RELIEF SOUGHT :**

It is therefore, prayed that this Hon'ble Court may kindly be pleased to :-

- (i) Summon the entire relevant record from the respondents for is kind perusal ;
- (ii) Command the respondents to forth with extend the benefit of the judgment passed by the Hon'ble Madras High Court affirmed by this Hon'ble Tribunal in bunch of original applications that is O.A. number 24 of 2015 and other matters. Thus the respondents be directed to benefit of G.P. of Rs.5400 on non-functional w.e.f. the date of completion of four years regular service of the applicant in the G.P. of Rs.4800/-.
- (iii) Further the respondents be directed to pay them arrears of pay with all consequential benefits expeditiously;
- (iv) It is further prayed that, this Hon'ble Tribunal may pass an order directing the respondent department to extend the benefits to all similarly placed employees, serving in the zone in the interest of justice ;
- (v) Any other order/orders, which this Honourable Court deems, fit proper;
- (vi) Cost of the petition may also kindly be awarded.”

2. The respondent No.2 have filed reply on 05.09.2019 and again another reply on 15.01.2020.

3. The respondents have filed copy of order dated 24.06.2019 (Annexure R-1) and 27.06.2019 (Annexure R-2), wherein it has been stated that the orders passed by this Tribunal in Original Applications Nos.24/2015, 25/2015, 61/2015, 231/2015, 511/2015 and 979/2015 dated 13.09.2018 have been implemented.

4. Further, in Para 10 of the reply, it has been stated as under:

“10. That, the Hon’ble Tribunal, Jabalpur order dated 13.09.2018 has been honoured and implemented for all the eligible officers of this office who are free from Vigilance angle.”

5. Since the reliefs claimed by the applicants have already been granted by the respondents, therefore, this Original Application is disposed of as having become infructuous. However, the applicants shall be at liberty to approach again if their grievances still persist.

**(Ramesh Singh Thakur)**  
**Judicial Member**

am/-

**(Navin Tandon)**  
**Administrative Member**